

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2683
ANSWERED ON 18/12/2024

**NATIONAL HANDICAPPED FINANCE AND DEVELOPMENT CORPORATION
(NHFDC)**

2683: Dr. Kalpana Saini:
Shri Mahendra Bhatt:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of disabled persons who have received financial assistance from NHFDC during the last five years;
- (b) whether Government has ever reviewed the functioning of NHFDC; and
- (c) if so, the outcome of the review?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L. VERMA)

- (a) During the last five years (2019-20 to 2023-24), financial assistance has been given to 88,133 Persons with Disabilities (PwDs) by National Divyangjan Finance and Development Corporation (NDFDC), a Central Public Sector Undertaking (CPSU) under the administrative control of this Department, under concessional loan schemes.
- (b) Yes Sir, the Government reviews regularly the functioning of NDFDC. Board of Director of NDFDC review the functioning of the CPSU. Third Party Evaluation has also been conducted from time to time.
- (c) Based on the reviews, the following initiatives/ amendments have been taken;
 - (i) The name of the Corporation has been changed to National Divyangjan Finance and Development Corporation (NDFDC).
 - (ii) 1 % Rebate in interest rate has been allowed since October, 2023 to beneficiaries who repaid loan timely, without any default.
 - (iii) Loan limit has been enhanced from Rs. 25.0 lakh to Rs. 50.00 lakh.
 - (iv) Rate of interest on education loan has been reduced from 9%p.a. to 4% p.a..
 - (v) A number of Public Sector Banks (PSBs) has been roped for extending loan assistance to divyangjans. Further, Memorandum of Association (MoA) has been signed with 17 Regional Rural Banks in 12 States.
